CONSTITUTION (AMENDMENT) BILL*

(Substitution of Chapter I of Part XVII, etc.)

SHRI K. RAMAMURTHY (Dharmapuri): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K. RAMAMURTHY: I introduce the Bill.

MR. DEPUTY-SPEAKER: Item No. 26, Shri D. D. Desai—absent. Item 27, Shri P. K. Deo.

DECLARATION AND PUBLIC SCRUTINY OF ASSETS OF MINIS-TERS AND MEMBERS OF PARLIAMENT BILL*

SHRI P. K. DEO (Kalahandi): 1 beg to move for leave to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament.

MR. DEPUTY-SPEAKER The question is:

"That leave be granted to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament."

The motion was adopted.

SHRI P. K. DEO: I introduce the Bill.

REGISTRATION OF POLITICAL PARTIES AND PUBLICATION OF

THEIR ANNUAL ACCOUNTS BILL.

SHRI P. K. DEO (Kalabandi): I beg to move for leave to introduce a Bill to make provision for compulsory registration of political parties under the Societies Registration Act, 1850 and publication of their audited annual accounts.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make provision for compulsory registration of political parties under the Societies Registration Act, 1860 and publication of their audited annual accounts."

The motion was adopted.

SHRI P. K. DEO: I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 13, ammission of article 32A, etc.)

श्री मृत्युंजय प्रसाद वर्मा (सोकान):
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि
भारन के सविधान का ग्रीर मंग्नीधन
करने वाले विधेयक को पुर:स्थापित करने
की अनुमनि दी जाय ।

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्रो मृत्युजय प्रसाद वर्माः मैं विधेयक कापुरःस्थापित करता हं।

CROP INSURANCE CORPORATION
BILL.*

SHRI RAMAMURTHY (Dharmapuri)
I beg to move for leave to introduce

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